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THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA): (a) Yes. The mileage bills from November, 1970 from Guards Grade 'C' of Delhi Area have not so far been received.

(b) In respect of a special dispensation regarding computation of mileage worked by these Guards, the Railway Administration had doubts as to its applicability under the revised Running Allowance Rules introduced with effect from 1-12-1968. Necessary clarificatory orders are expected to be issued shortly.

## CENTRAL ASSISTANCE TO MAHARASHIRA FOR RAILWAY PROJECTS

26. SHRI J. S. TILAK: Will the Minister of RAILWAYS be pleased to state:

(a) what is the amount of money given by the Central Government to the Government of Maharashtra during each of the past 3 years for the various railway projects in that State, headwise;

(b) whether the State Government have utilised the said amount on the specified projects; and

(c) if not, what is the unutilised amount, headwise and what are the reasons for not utilising the same?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA): (a) The only financial assistance to the States which the Ministry of Railways gives for railway projects is towards meeting the cost on Safety works, a part of which is to be borne by the State Governments. Allocation to the State in this connection is made from out of the Railway Safety Works Fund through the General Budget. The share of the Maharashtra State for works relating to manning of unmanned level crossings, upgradation of manned level crossings and provision of Road over/ under bridges in place of level crossings is as follows:---

 1968
 ...
 Rs. 15.32 lakhs approximately

 1969-70
 ...
 Rs. 17.05
 ...

 1970-71
 ...
 Rs. 19.42
 ...

(b) The State Government have not drawn upon these allocations during 1968-69 and 1969-70. The position regarding 1970-71 will be known only after the accounts for the year are finally closed.

(c) The allocations, as per the answer to (a) are unutilised excepting for the utilisation made, if any, during 1970-71. The reasons and exact difficulties of the State Government are not made known to the Ministry of Railways. All State Governments have been urged on 9-3-71 to draw upon their allocations for such works.

MANUFACTURE OF TRACTORS BY HMT

## 27. SHRI LOKANATH MISRA: DR. B. N. ANTANI:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether the Hindustan Machine Tools propose to manufacture tractors in collaboration with Czechoslovakia;

(b) if so, the details thereof; and

(c) the extent to which the supply position of tractors is likely to ease in the country as a result thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY): (a) and (b) Hindustan Machine Tools Ltd. have been granted a letter of intent on 25th July, 1970 for undertaking the manufacture of Zetor-2011/2511 (20HP) tractors for a capacity of 12,000 Nos. per annum in their existing unit at Pinjore (Haryana) in collaboration with M/s. Motokov of Czechoslovakia.

(c) At present there is no indigenous production of 20 HP tractors for which there is a definite demand in the country. The production by Hindustan Machine Tools is expected to meet about half the demand for tractors in this range.